

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHENNAI**

REGIONAL BENCH : COURT NO - 1

Customs Appeal No. 40061 of 2020-SM

ARS Steels & Alloy International P Ltd

...Appellant

VERSUS

**THE COMMISSIONER OF CUSTOMS-COMMISSIONER OF
CUSTOMS (IV), CHENNAI**

...Respondent

Present For the Appellant : Shri S. Venkatachalam, Advocate

Present For the Respondent : Shri Vikas Jhajharia, AC, Authorized Representative

DATE OF HEARING : 02.03.2021

ORDER

None for the assessee. The Registry has received a request letter from the assessee company for adjournment pleading that they could not handover the files to the advocate. They have also sought adjournment for two weeks. Acceding to the request for adjournment, the case is adjourned to 22/03/2021.

**(P.DINESHA)
MEMBER (JUDICIAL)**